

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

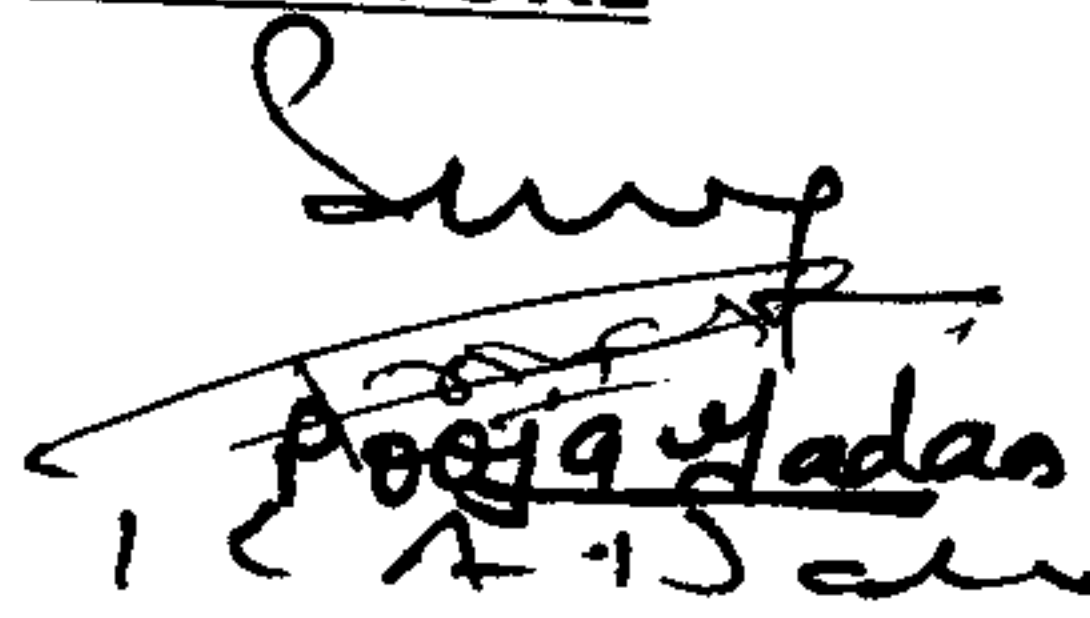
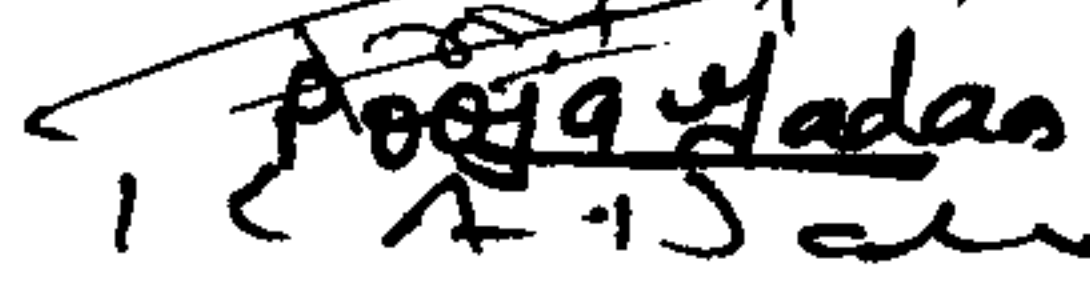
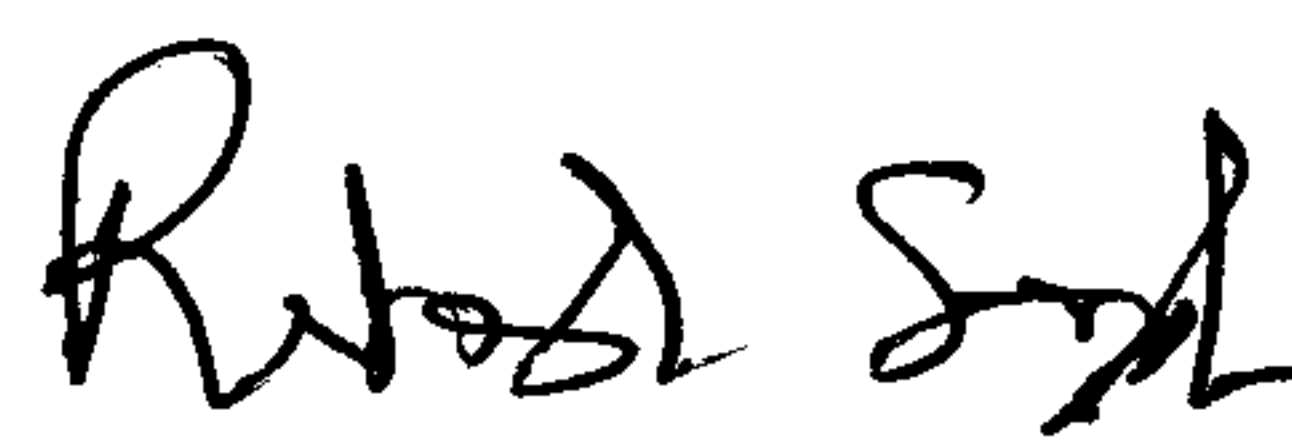
TP No. 119/397-398/NCLT/AHM/2016 (New)
C.P. No. 23/397-398/CLB/MB/2015 (Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2019**

Name of the Company: Dhiren Pratapmal Bhandari
V/s.
DB Shapriya Construction Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sudha Mehta with Gandhi Prayam with Pooja Gadaa	Advocate Advocate Advocate	Petitioners Petitioners Petitioners	
2.	ILUNJAL DICAL	PCS	Resp.	
3.	Ritesh Singh	Advocate	Ry	

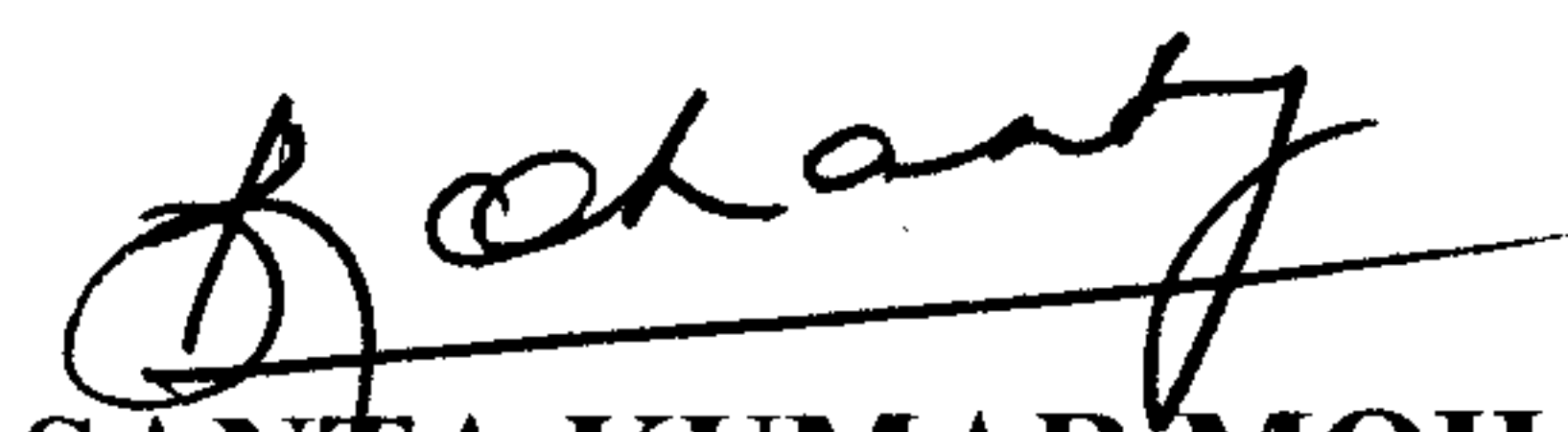
ORDER


The Parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsels of both the side's, the matter is adjourned.

Meanwhile, the parties are directed to complete their part of pleadings.

List the matter on 27.09.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 29th day of August, 2019.